

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 01st day of April, 2019

Present:

**Hon'ble Ms. Ajanta Dayalan, Member (A)
Hon'ble Rakesh Sagar Jain, Member, (J)**

Contempt Petition No. 330/14/2019
In
Original Application No. 330/1025 OF 2007
(U/S 19, Administrative Tribunals Act, 1985)

Prabhu Nath Yadav,
S/o Late Shri Ram Raj Yadav,
R/o House No. 213-B, Bishunpurwa,
Muskan Band Wali Gali,
Gorakhpur – 273 008.

.....Applicant.

By Advocates – Shri Rakesh Verma.

V E R S U S

Dr. V. Vijayalakshmi,
Joint Commissioner (Administration),
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shahid Jeet Singh Marg,
New Delhi – 110016.

..... Respondents.

By Advocate : --

ORDER

Delivered by Hon'ble Ms. Ajanta Dayalan, Member (A) :

Shri Dharmendra Tiwari proxy counsel for Shri Rakesh Verma, learned counsel for the applicant is present.

2. Counsel for the applicant states that Hon'ble High Court vide order dated 23.01.2019 has already stayed the effect and operation of order dated 06.09.2018 of this Tribunal.

3. No purpose will now be served by keeping the Contempt Petition pending. Accordingly, Contempt Petition is dismissed with liberty to the applicant to approach this Tribunal afresh on the same matter in case Hon'ble High Court vacates the stay on this Tribunal's Order dated 06.9.2018.

(RAKESH SAGAR JAIN) (AJANTA DAYALAN)
MEMBER -J MEMBER-A

/Shashi/